Seventeenth Loksabha

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Title: Regarding safety audit of Government Hospitals and Health Centres-laid.

DR. SUJAY VIKHE PATIL (AHMEDNAGAR): The unfortunate incident of fire in the district civil hospital in Ahmednagar resulted in the death of 14 patients which has highlighted the need for a proper safety mechanism in Government Hospitals and health centres. Apart from fire extinguishers, the civil hospital lacked a concrete firefighting system and had no fire sprinklers, hydrants or even smoke detectors. In December 2020, Supreme Court had directed that each district of all states must carry out a fire audit of each Covid-19 hospital once a month. There have been numerous incidents in Maharashtra where fire incidents have led to the death of patients and the need of the hour is to have safety measures in all government hospitals and health centres. I request the Government to constitute a Monitoring Committee under National Health Mission and establish a separate fund to create the necessary safety infrastructure along with mandatory monthly safety audit of all the Government Hospitals and Health centres.